GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 764 TO BE ANSWERED ON 08.02.2022

CONCEALMNET OF COVID-19 DEATHS

764. SHRI VISHAMBHAR PRASAD NISHAD: SMT. CHHAYA VERMA: CH. SUKHRAM SINGH YADAV: SHRI RAM NATH THAKUR:

Will the Minister of HEALTH & FAMILY WELFARE be pleased to state:

- (a) Whether number of deaths due to COVID-19 has been concealed by the State Government: If not, the reasons thereof;
- (b) If so, the details thereof, State-wise;
- (c) Whether some States have revised the death figures nine times the deaths reported by respective States earlier;
- (d) If so, the details thereof, State-wise; and
- (e) Whether Government would conduct fresh survey by Central agencies in this regard to ascertain the real number of deaths?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (DR BHARATI PRAVIN PAWAR)

(a) to (e): Detailed guidelines for reporting of deaths have been issued by Union Health Ministry to all States/UTs. Accordingly, all States/UTs report cases and deaths to Union Health Ministry on a regular basis.

ICMR on 10th May 2020 issued 'Guidance for appropriate recording of COVID-19 related deaths in India' (Available at:

https://www.icmr.gov.in/pdf/covid/techdoc/Guidance_appropriate_recording_of_related_deaths_India.pdf).

Health is a State subject. It has been noted that some of States based on reconciliation of mortality data and claims raised by legal heirs/family have also revised the reported COVID-19 deaths.
